

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 04.07.2022 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10:30 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble, Mr. Kanthi Narahari, Member (Technical)

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) No.43/2022	Chettinad Coal Washeries Pvt.Ltd., Vs Dr.M.A.M.Ramaswamy Chettiar of Chettinad Charitable Trust and Anr	AR.Ramanathan R.Jawaharlal	
2.	Comp App (AT)(INS) No.175/2022 (IA NO 400 & 401/2022)	PRANIT JOSHI V PRC INTERNATIONAL HOTELS PVT LTD	P.K. Paneer selvam	
3.	Comp App (AT)(INS) No.246/2022 (IA No.520/2022)	R. Shankar V T.R Ravichandran	A G Sathyanarayana	Pavithra Dayalan

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp App (AT)(INS) No.239/2022 (IA NO 513, 512/2022)	Mr. Satyan Kasturi V STATE BANK OF INDIA	Avinash Krishnan Ravi, Jerin Asher Sojan, Vikram Veerasamy	Vipin Warriar, Vidyalakshmi, Mummaneni Vazra Laxmi
5.	Comp App (AT) No.37/2022 (IA NO 409/2022)	Shreevelu Builders (P) Ltd V C. Kathirvel	Mr. A.V.Arun	
6.	Comp App (AT)(INS) No.167/2022	Captain Sahil Seghal V LEPL Projects Limited	B Saroj	
7.	Comp App (AT)(INS) No.168/2022	Captain Saket Chaurasia V LEPL Project Ltd	B Saroj	

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
8.	Comp App (AT)(INS) No.9/2021 ( IA NO 26/2021, IA NO 485/2021, IA NO 83/2022)	Ashok Sachdev V Call Express Construction (India) Private Limited	Alishan Naqvee	Jayant Gaurav Chatterji

9.	Comp App (AT)(INS) No.35/2021 ( IA NO 82/2021)	Sree Sankeshwara Foundation and Investments V Velli Paramasivam Interim Resolution Professional of M/s. Dugar Housing Limited	K.Gaurav Kumar PCS	
10.	Comp App (AT)(INS) No.237/2022	Y S Rajesh reddy V State Bank of India	Srinivas	Praveen Jain
11.	Comp App (AT)(INS) No.37/2021 (IA NO 611, 87, 86/2021)	Employees Provident Fund Organization V Mr. Bhrugesh Amin	M.S. Viswanathan	Krishna Dath M
12.	TA (AT) No.20/2021 In Com App (AT) (INS) No.833 of 2019	M/s Arangcons V Shri. Amit Chandrakanth shah	Agil Vatchalam, P. Rishikesh	Sanjay Gupta, Nikhil Jain -R1, Arun Karthik Mohan, Naman Khatwani – R2
13.	TA (AT) No.21/2021 In Company Appeal (AT) (INS) No. 860 of 2019	Santhosh Ramalingam V Mr. Amit Chandrakant Shah	Adarsh Ramanujam, Saravanan, Amit Agarwal	Sanjay Gupta R1 V Balaji R2
14.	TA (AT)No.22/2021 In Company Appeal (AT) (INS) No.985/2019	Shri Akash Gupta V Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt. Ltd. & Ors.  <b>With</b>	Siddharth Nigotia, Aditya Sharma	Sanjay Gupta R1, V. Balaji & Atul Sharma R2, Balaji Associates R3
15.	TA (AT)No.23/2021 In Company Appeal (AT) (INS) No.986/2019	Shri. Akash Gupta V Shri Amit Chandrakant Shah	Siddharth Nigotia, Aditya Sharma	Sanjay Gupta R1, V. Balaji & Atul Sharma R2, Balaji Associates R3
16.	TA (AT) No.24/2021 In Comp App (AT)(INS) 1172/2019	Shri Akash Gupta V Shri Amit Chandrakant Shah  <b>With</b>	Siddharth Nigotia, Aditya Sharma	Sanjay Gupta, Amit Agarwal For R1, V. Balaji-R2, Garima Jain-R3
17.	TA (AT)No.25/2021 In Comp App (AT)(INS) 1173/2019	Shri Akash Gupta V Shri Amit Chandrakant Shah	Siddharth Nigotia, Aditya Sharma	Sanjay Gupta, Amit Agarwal For R1, V. Balaji-R2, Garima Jain-R3

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

2.Court Officer - **PH No. : 044-2888 0450**

3. For VC Link – [nclatchennai@gmail.com](mailto:nclatchennai@gmail.com)